Railway	2011-12	2012-13	2013-14	2014-15	2015-16
Southern	58.71	71.61	67.56	69.72	95.91
South Central	94.76	87.82	95.57	77.09	94.82
South Eastern	43.15	56.91	47.60	52.85	65.6
South East Central	49.65	60.46	45.43	36.62	31.38
South Western	36.07	37.53	29.48	31.84	60.22
Western	64.69	47.54	48.08	42.88	49.61
West Central	27.18	31.32	47.82	53.92	63.5
Metro	11.24	6.33	7.55	5.83	3.19

[RAJYA SABHA]

Unstarred Ouestions

1081.21

858.16

258 Written Answers to

TOTAL

Speed limit for high-speed trains

1246. SHRI C. P. NARAYANAN: Will the Minister of RAILWAYS be pleased to state:

842.14

857.73

- (a) whether Government has decided to introduce high-speed trains in some of the crowded routes in the country;
 - (b) if so, the speed limits under active consideration; and

834.43

(c) the sectors considered to introduce such trains and the expenditure expected?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) and (b) Government of India has decided to introduce high speed trains upto 350 kmph between Mumbai and Ahmedabad.

(c) At present, no project other than Mumbai-Ahmedabad has been sanctioned. Feasibility studies on Diamond Quadrilateral network have been taken on hand.

Levy of coal terminal surcharge

- 1247. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of RAILWAYS be pleased to state:
- (a) whether the Ministry has decided to levy coal terminal surcharge at both loading and unloading ends for power companies, if so, the details thereof;
- (b) whether the Ministry has received any representations from coal consumers association requesting to review the decision taken by Railways on collection of terminal surcharge, if so, the details thereof;
- (c) whether the Ministry has viewed their request positively for consideration of reducing the surcharge, if so, the details thereof; and

(d) the steps being taken by Government to alleviate the problems of the coal consumers association?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) Yes, Sir. Coal and Coke tariff structure has been rationalized and a Coal and Coke Terminal Surcharge (CTS) @ ₹ 55/-per tonne at both loading and unloading terminals has been imposed with effect from 22.08.2016.

- (b) Yes, Sir. Various Coal and Power Associations have requested to review the decision taken by Railways on collection of Coal and Coke Terminal Surcharge.
 - (c) and (d) Rationalization of tariff structure is an ongoing process.

Electrification of railway tracks

1248. SHRI MD. NADIMUL HAQUE: Will the Minister of RAILWAYS be pleased to state:

- (a) the length in kilometres of railway track electrified in the last five years, the year-wise data from 2011 to 2016; and
- (b) how many kilometres of railway track has been electrified in the last five years in the North East Region, year-wise data from 2011 to 2016?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) 6937 Route Kilometres of railway lines have been electrified during the last five years (*i.e.* 2011-12 to 2015-16). Year-wise details are as under:-

Year	Route Kilometres of Railway lines Electrified
2011-12	1165
2012-13	1317
2013-14	1350
2014-15	1375
2015-16	1730
Total	6937

(b) At present, no railway line is electrified in the North East Region. However, with a view to providing faster and seamless rail connectivity to NE Region, electrification of Barauni-Katihar-Guwahati including Katihar-Barsoi (836 Route Kilometres) has been sanctioned at a cost of ₹ 821.53 crore. During 2016-17, ₹ 195.01 crore has been allocated to this project. The project has been entrusted to Central Organisation for Railway Electrification, Allahabad and Rail Vikas Nigam Limited (RVNL) for execution.